

State Trading Corporation of India (Private) Limited.

1672. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state the total quantity of cement handled by the State Trading Corporation of India (Private) Limited during the period from the 1st July, 1957 to the 31st January, 1958?

The Minister of Commerce and Industry and Finance (Shri Morarji Desai): 36,68,178 tons.

Export of Cycles

1673. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any permission has been given for the export of cycles to African countries;

(b) if so, for how many;

(c) the agency which is handling the export; and

(d) whether Sen-Raleigh or T.I. made cycles will be exported?

The Minister of Commerce and Industry and Finance (Shri Morarji Desai): (a) and (b). There is no Governmental ban over cycles being exported out of India.

(c) No specific agency handles exports.

(d) No, Sir. There are some restrictions from their foreign collaborators which are under discussions for removal or relaxations.

Birla Brothers (Private) Ltd.

1674. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of companies working under the Managing Agency of Birla Brothers (Private) Ltd., which have been registered so far under the Companies Act;

(b) the total capital of such companies;

(c) the total profits—gross and net of such companies as revealed from the balance sheets in the year 1956-57; and

(d) the total remuneration taken by the Managing Agents in the said year?

The Minister of Commerce and Industry and Finance (Shri Morarji Desai):

(a) 18 companies.

(b) Authorised Capital = Rs. 108.11 crores
Paid up Capital = Rs. 24.58 crores

(c) Gross profits = Rs. 6.66 crores
Net profits = Rs. 2.93 crores

(d) Rs. 53 lakhs.

NOTE.—The totals of gross and net profits and managing agency remuneration relate to the accounting years ending during 1956-57 for 15 companies, for year ending March 1956 for 2 companies and for year ending September, 1957 for one company.

Displaced Persons from East Pakistan

1675. Shri Kumbhar: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that certain number of displaced families from East Pakistan are to be rehabilitated in Sambalpur District of Orissa State; and

(b) if so, the nature and details of the schemes for their rehabilitation?

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Nankar): (a) Yes.

(b) Details of the schemes are being worked out.